

16. M/s. Uni Sankyo Limited.
17. M/s. Wyeth Laboratories Limited.
18. M/s. Bayer (India) Limited.
19. M/s. Cynamid India Limited.
20. M/s. Alkali & Chemical Corpn. of India Ltd.

#### **Appointment of Asstt. Station Director and Station Directors**

9798. SHRI KRISHNA CHANDRA PANDEY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that Government have decided to declare Engineers as Head of Office in All India Radio;

(b) if so, then why Asst. Station Director and Station Directors are being appointed in All India Radio;

(c) what are the reasons for not stopping the promotions in the cadre of Station Directors; and

(d) whether Government are thinking to appoint 3 and 4 Producers (experts) at every station to look after programme, production and administration?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) Government have decided that Engineers could also be appointed as head of office of AIR Stations.

(b) and (c). Engineers would be appointed as head of the office at a particular station with powers relating to house-keeping, book-keeping besides engineering matters. However, in matters of programmes, it will be the Station Director or the Asstt. Station Director who would continue to be in charge and responsible for the programmes. Hence, the question of not permitting or appointing Station Directors or Asstt. Station Directors does not arise.

(d) Producers (staff artists on contract) are posted at various AIR stations for the purpose of planning and production of programmes. There is no proposal to make them look after administration also.

#### **Alleged Extortion of Money near Weighbridge at Tentulmari Colliery at Sijua, Dhanbad**

9799. SHRI A. K. ROY: Will the Minister of ENERGY be pleased to state:

(a) whether there is a weighbridge run by the BCCL at Tentulmari Colliery at Sijua, Dhanbad (Bihar) to measure coal despatched by road transport;

(b) whether he is aware that there is a group of musclemen operating around that weighbridge extorting money from each truck coming for weight with the knowledge of everybody as "Rangdari tax";

(c) whether the local management of the BCCL at the Sijua Area is in hand and glove with those musclemen taking a share in that illegal 'tax'; and

(d) whether the matter would be probed and if so, when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (d). Necessary information is being collected and will be laid on the Table of the House.

#### **Fake Contractors in Coal India Ltd.**

9800. SHRI R. L. P. VERMA: Will the Minister of ENERGY be pleased to state:

(a) the number of Managers, Agents, General Managers, Personnel Managers in collieries of C.I.L.;

(b) out of the above officers, how many persons have engaged in the